NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 35/(MAH)/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.11.2017

NAME OF THE PARTIES: M/s. IL & FS Maritime Infrastructure Company Limited

V/s.

M/s. Balaji Infra Projects Limited & Ors.

SECTION OF THE COMPANIES ACT: 213, 241-242 & 59 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
3	Nirav s alw Ankash Kotka ilb Litt	Advocate for Responder	Q 2
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ORDER CP No.35/213, 241-242 & 59/NCLT/MB/MAH/2016

At request of the parties, list this matter on 19.12.2017.

Sd/-

V. NALLASENAPATHY Member (Technical) Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)